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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH.

O.A. No.1757 of 1993

New Delhi this the 7th day of December, 1993

Mr. Justice S.K. Dhaon, Vice-Chairman
Mr. B.N. Dhoundiyal, Member (A)

Shri Ashok Kumar
R/o CRRI,
Delhi-Mathura Road,
New Delhi.

...Petitioner

Petitioner in person

Versus

1. Council of Scientific & Industrial
Research, a Society registered and
constituted under the Societies Registration
Act, 1860 through its Joint
Secretary (Admn), Rafi Marg,
New Delhi.

2. Central Board Research Insitute,
through its Director,
Delhi-Mathura Road,
New Delhi.

3. Miss Asha Rani,
R/o H.No.A-31/22-C, Netaji Gali,
Mauj Pur,
Delhi-110053.

...Respondents

None for the respondents

ORDER (ORAL)

Mr. Justice S.K. Dhaon, Vice-Chairman

In main, two reliefs have been claimed in this application. The first is that the order dated 17.08.1993 from Shri K.R. Sarma, Sr. controller of Administration to Miss Asha Rani for withdrawal of her resignation be quashed. The second is that respondent Nos. 1 and 2 may be directed to constitute and convene a D.P.C. for considering candidates for promotion to the vacant post of Sr. Stenographer as per recruitment rules and consider the case of the petitioner for promotion. Ms. Asha Rani has been served. However, she has not put in appearance.

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2. A reply has been filed on behalf of the respondent Nos. 1 and 2. Therein it is averred that respondent No.3 has not joined within a period of 90 days from the date of resignation, therefore, the question of withdrawal of her resignation does not arise. It is also averred that the post of Sr. Stenographer will be filled in accordance with the concerned recruitment rules.

3. In view of the stand taken in the counter-affidavit, this petition, in substance, has become infructuous. However, we direct the respondents to take expeditious steps to fill up the post of Senior Stenographer and consider the case of the petitioner also.

4. With these observations, this petition is disposed of but without any order as to costs.

B.N. Dhoundiyal
(B.N. DHOUNDIYAL)
MEMBER (A)
07.12.1993

S.K. Dhaon
(S.K. DHAON)
VICE CHAIRMAN
07.12.1993

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